

THE COMMERCIAL COURT, RANCHI

Name of the Judgeship :- Sri Rajeev Anand, P.O. Commercial Court, Ranchi

Pendency of Cases with Status as on 31.12.2018 (Ref. Letter No. 218 / R&S dt. 04.07.18)

Sr. No.	Cases No.	Stage/Status	No. of suits Disposed off in the month of November 2018
1	Commercial Execution/8/2001	Steps	REVOC/50/2018
2	Commercial Case/25/2005	Order	
3	Commercial Case/26/2005	Evidence of defendant / OP	
4	Commercial Case/30/2006	Evidence of Plaintiff / Petitioner	
5	Commercial Execution/10/2008	Awaiting order for Honourable High Court in Arb. Appeal 06/09	
6	Commercial Case/49/2008	Evidence of Plaintiff / Petitioner	
7	Commercial Case/68/2010	Evidence of defendant / OP	
8	Commercial Execution/8/2010	Hearing of Case	
9	Commercial Execution/9/2010	Hearing of Case	
10	Commercial Execution/20/2010	Steps	
11	Commercial Case/2000035/2011	Hearing of Case	
12	Commercial Case/72/2013	Awaiting Report from Mediation	
13	Commercial Case/1/2013	Evidence of defendant / OP	
14	Commercial Execution/60/2014	Stayed by order of Honourable High Court passed in WP (C) No. 3193/17	
15	Commercial Case/81/2014	Hearing of Case	
16	Commercial Execution/2/2014	Hearing of Case	
17	Commercial Execution/42/2015	Award has been put in a abyanche by the order of Honourable High Court in	
18	Commercial Case/6/2015	Hearing of Case	
19	Commercial Execution/97/2015	Awaiting Report	
20	Commercial Execution/40/2015	Hearing of Case	
21	Commercial Case/117/2015	Hearing of Case	
22	Commercial Case/680/2015	Evidence of Plaintiff/Petitioner	
23	REVOC/119/2015	Awaiting S/R	
24	Commercial Case/27/2015	Hearing of Case	
25	Commercial Case/16/2015	Hearing of Case	
26	REVOC/35/2016	Hearing of case	

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27	REVOC/37/2016	Appearance	
28	Commercial Case/2/2016	Evidence of Plaintiff/Petitioner	
29	Commercial Case/361/2016	Awaiting Report from Mediation	
30	Commercial Execution/160/2016	Hearing of Case	
31	Commercial Execution/98/2016	Awaiting Report from Mediation	
32	Commercial Case/156/2016	Evidence	
33	Commercial Execution/102/2016	Hearing of Case	
34	Commercial Execution/68/2016	Reply / Say	
35	Commercial Execution/61/2016	Rejoinder	
36	Commercial Case/1/2017	Hearing of Case	
37	Commercial Case/2/2017	Written Statement	
38	Commercial Case/3/2017	Issue	
39	Commercial Case/4/2017	Hearing of Case	
40	Commercial Execution/1/2017	Hearing of Case	
41	Commercial Execution/2/2017	Hearing of Case	
42	Commercial Execution/3/2017	Hearing of Case	
43	Commercial Execution/5/2017	Hearing of Case	
44	Commercial Execution/6/2017	Hearing of Case	
45	Commercial Execution/7/2017	Steps	
46	Commercial Case/6/2017	Appearance	
47	Commercial Execution/8/2017	Hearing of Case	
48	Commercial Case/331/2017	Show Cause	
49	REVOC/1/2018	Awaiting S/R	
50	Commercial Case/1/2018	Written Statement	
51	REVOC/6/2018	Hearing of Case	
52	Commercial Case/2/2018	Awaiting S/R	
53	Commercial Execution/1/2018	REPLY/SAY	

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54	Commercial Execution/2/2018	Awaiting Report	
55	Commercial Execution/3/2018	Hearing of Case	
56	Commercial Execution/4/2018	Appearance	
57	Commercial Case/3/2018	Admission	
58	Commercial Execution/5/2018	Hearing of Case	
59	Commercial Execution/6/2018	Admission	
60	Commercial Execution/7/2018	Admission	
61	Commercial Execution/8/2018	Admission	
62	Commercial Case/4/2018	Admission	
63	Commercial Execution/9/2018	Admission	
64	Commercial Execution/10/2018	Filing Of Requisites and App. Of Defendent.	
65	Commercial Case/5/2018	Admission	
66	Orig.Suit/4/2018	Admission	
67	Commercial Execution/11/2018	Admission	
68	Revoc/103/2018	Hearing of Case	
69	CommRevoc/2/2018	Admission	
70	Commercial Case/6/2018	Admission	
		Total Cases Pending – 70 cases	1

Submitted by: 
02-07-19


P.O. Commercial Court, Ranchi